

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Video Conference)

PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.05.2023 AT 10.30 AM

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
Company Appeal/5/252/AMR/2023		252	Mr. Ravi Kumar Dalai & 2 others Vs. Jasmine Healthcare India Private Limited & ROC, AP

ORDER

Mr.T.Karunadhara Reddy, Counsel for the Appellants present. The counsel shall issue notice to the RoC, Andhra Pradesh by informing the next date of hearing and shall file memo of compliance well before the next date of hearing. List the matter on 15.06.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN